# फोन —िमत्रता की आड़ में देह-व्यापार 4641. श्री रमा शंकर कौशिक:

### श्री रामगोपाल यादव :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क)क्या सरकार काध्यान दिनांक 5 जुलाई, 1998 को [राष्ट्रीय सहारा] में [फोन —मित्रता के नाम पर देह-व्यापार] शीर्षक से प्रकाशित समाचार की ओर दिलाया गया हैं: और

(ख)यदि हां, तो सरकार की इस पर क्या प्रतिक्रिया है तथा इस संबंध में क्या कार्रवाई की गई हैं?

गृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) और (ख) जी हां, श्रीमान दिल्ली पुलिस ने समाचार पत्रों में विज्ञापित कुछ टेलीफोन नम्बरों के आधार पर यह पता लगाने के लिए जांच-पड़ताल की थी कि क्या इन टेलीफोन नम्बरों का प्रयोग देह व्यापार के लिए तो नहीं किया जा रहा है। तथापि, जांच-पड़ताल से इन टेलीफोन नम्बरों के स्वामियों द्वारा किसी प्रकार की ऐसी गैर-कानूनी गतिविधि किए जाने का पता नहीं चला हैं।

# Task Force for Arresting Veerappan

4642. PROF. RAM\* GOPAL YADAV: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are considering to constitute a task force with collaboration of Tamil Nadu and Kamataka Government to nab elusive sandalwood smuggler Veerappan who has-been abducting time to time and abducted four persons recently; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) The Central Government is not considering constitution of a Task Force, to nab' Veerappan, since a Special Task Force comprising the Police Officers from Tamil Nadu and Kamataka is already in existence for this purpose.

#### **Human Rights Commission in the States**

## 4643. SHRI KHAGEN DAS: SHRI NILOTPAL BASU:

Will the Minister of HOME AFFAIRS be pleased to refer *To* the reply to Unstarred Question 28 given in the Rajya Sabha on 27th May, 1998 and state:

- (a) the dates on which each of these State Human Rights Commission have come into existence in the concerned States;
- (b) whether the National Human Rights Commission has made many observations about the function of any of these State Commissions and the cooperation accorded to them by the respective State Governments; and
  - (c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) As per the available information, the date on which each State Human Rights Commission has come into existence in the concerned states, is given in the enclosed statement (See below).

(b) and (c) Yes, Sir. Paras 8.4 and 8.5 of the Annual Report- of the National Human Rights Commission for the year 1996-97 contain the observations of the Commission regarding the functioning of the State Human Rights Commissions. The Annual Report of the Comission for the year 1996'97 has been laid on the Table of Rajya Sabha on 10.6.98.

#### Statement

Date on which the Slate Human Rights Commission has come into Existence in the Slates.

Name of the State	Date of which State
	Human Rights Com- mission has come into existence in the Suite
Assam	19.03.96
Himachal	18.03.95
Jammu & Kashn	nir 08.08.97
Madhya Pradesh	13.09.95